

**Akhil Ahuja**  
**Resolution Professional**  
**Sheel Auto Industries Private Limited**

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**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST**

**INVITATION FOR EXPRESSION OF INTEREST FOR “SHEEL AUTO INDUSTRIES PRIVATE LIMITED”  
AND WAS OPERATING IN MANUFACTURING AND EXPORT OF AUTO & TRACTOR PARTS,  
METAL SHEETS AND FABRICATED ASSEMBLES BASED OUT OF LUDHIANA, PUNJAB.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	SHEEL AUTO INDUSTRIES PRIVATE LIMITED  CIN: U35921PB1998PTC019424
2.	Address of the registered office	<b>Registered office:</b> E- 472, Phase- VI, Focal Point, Ludhiana, Punja-141001
3.	URL of website	Not Available
4.	Details of Place where majority of fixed Assets are located	Phase- VI, Focal Point, Ludhiana, Punjab
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	No sale is reported in 2021-22 and 2022-23
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective Resolution Applicant via e-mail by raising

		specific request at e-mail. Id: <a href="mailto:cirp.sheel@gmail.com">cirp.sheel@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by prospective Resolution Applicant via e-mail by raising specific request at e-mail. Id: <a href="mailto:cirp.sheel@gmail.com">cirp.sheel@gmail.com</a>
10.	Last date for receipt of expression of interest	30.11.2023
11.	Date of issue of provisional list of prospective resolution applicants	10.12.2023
12.	Last date for submission of objections to provisional list	15.12.2023
13	Last date of issuance of final list of prospective resolution applicant	25.12.2023
14	Date of issue of Information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	30.12.2023
15	Last date of submission of resolution plans	03.01.2024
16.	Process email id to submit EOI	<a href="mailto:cirp.sheel@gmail.com">cirp.sheel@gmail.com</a>



**(Akhil Ahuja)**  
**Registration Number: IBBI/PA-001/IP-P-02072/2020-2021/13213**  
**Registered Address: Mavent Restructuring Services LLP,**  
**B-29, LGF, Lajpat Nagar-III, Delhi 110024**  
**For Sheel Auto Industries Private Limited**

**Date- 11.11.2023**